

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax-23753923

**Petition No. 170/GT/2017  
& 171/GT/2017**

**Date: 20.4.2018**

To,

Suprintending Engineer (ISP)  
Rajasthan Rajya Vidyut Prasaran Nigam Limited  
Vidyut Bhawan, jyoti nagar,  
Jaipur - 302005 Rajasthan

Sir,

**Subject: Petition No. 170/GT/2017** - Petition for approval of generation tariff for shared hydro projects of Rajasthan & Madhya Pradesh installed in Rajasthan namely Jawahar Sagar hydel Power Station for the financial year 2012-13 & 2013-14.

**Petition No. 171/GT/2017-** Petition for approval of generation tariff for shared hydro projects of Rajasthan & Madhya Pradesh installed in Rajasthan namely Rana Pratap Sagar hydel Power Station for the financial year 2012-13 & 2013-14.

**Ref:** Your letter no. RVPN/SE(ISP)/F\_\_\_/D/385 dated 28.3.2018

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With reference to your letter dated 28.3.2018 on the above mentioned subject, I am directed to inform that your request for extension of time has been allowed and the time for submission of the additional information as per ROP dated 20.2.2018 has been granted till 15.5.2018. However, the date of hearing i.e 22.5.2018 shall remain unchanged. You are requested to ensure filing of the said information within the date mentioned.

This has approval of the Commission.

**Sd/-**  
(B. Sreekumar)  
Deputy Chief (Law)